

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 271
68(ND)14

IN THE MATTER OF:

Paramjit Singh Bawa

... **Applicant/Petitioner**

Versus

M/s Bawa Promoters Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 24.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ankur S. Kulkarni Adv Ptnr
Shatadru Chakraborty, Ms. Sonia Dube, Advocate R6

ORDER

Renotify this case on 28th April, 2021.



(T.S.Singh)
Court Officer